

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-541

CP No. - 26/241/242/ND/2020

IN THE MATTER OF:

Ashok Kumar Agarwal

V/s

Integrated Electromech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 09.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 23.03.2021.

541-
(Anil Kumar)

(Court Officer, C-V)